

State of Haryana.

- (5) S.O.1180(E)., dated the 13<sup>th</sup> March, 2025, levying user fee for the project of four or more lane section of AlandiPalkhi Marg section of NH-965 in the State of Maharashtra.
- (6) S.O.1181(E)., dated the 13<sup>th</sup> March, 2025, levying user fee for the project of two lane with paved shoulder of Jhalmala-Sherpur section of NH-930 in the state of Chhattisgarh on EPC mode.
- (7) S.O.1242(E)., dated the 18<sup>th</sup> March, 2025, levying user fee for the project of four or more lane of Hyderabad — Vijayawada section of NH-65 in the State of Telangana and Andhra Pradesh.
- (8) S.O. 1243(E)., dated the 18<sup>th</sup> March, 2025, amending the Principal Notification No. S.O. 5415(E), dated the 27<sup>th</sup> December, 2021.
- (9) S.O. 1313(E)., dated the 19<sup>th</sup> March, 2025, levying user fee for the project of four lanes of Raebareli to Prayagraj of NH-24B and link road of NH2 (New NH-19) of NH-30 in the State of Uttar Pradesh.
- (10) S.O.1314(E)., dated the 19<sup>th</sup> March, 2025, levying user fee for the project of two/four lane with paved shoulder of Raebareli-Jagdishpur section of NH-330A in the State of Uttar Pradesh

[Placed in Library. For (1) to (10), see No. L. T. 2524/18/25]

- I. **Reports and Accounts (2023-24) of AMU, Aligarh, Uttar Pradesh; SPA, Vijayawada, Andhra Pradesh; SLBSNSU, New Delhi; NITSER, Thiruvananthapuram, Kerala and related papers**
- II. **Reports and Accounts (2022-23 and 2023-24) of the Central University of South Bihar, Gaya, Bihar; the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh; the Jamia Millia Islamia, New Delhi; the Mizoram University, Aizawl; the NEHU, Shillong, Meghalaya and related papers**
- III. **Reports and Accounts (2023-24) of IIM, Indore; IIM, Nagpur; IIM, Ranchi; IIM, Sirmaur and related papers**
- IV. **Reports and Accounts (2023-24) of the Auroville Foundation, Villupuram, Tamil Nadu; IGNOU, New Delhi; University of Delhi and related papers**
- V. **Reports and Accounts (2023-24) of various Councils, Institutes, Board, University and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague,

Shri Sukanta Majumdar, I to lay on the Table—

I. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920: -

- (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2630/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 25 of the School of Planning and Architecture Act, 2014: -

- (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2631/18/25]

(C) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Sections 31 and sub-section (4) of Section 32 of the Central Sanskrit Universities Act, 2020: -

- (a) Annual Report of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2632/18/25]

(D) (1) A copy each (in English and Hindi) of the following papers, under sub-

section (4) of Section 22 of the National Institute of Technology, Science Education & Research (NITSER) Act, 2007: -

- (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (NITSER), Thiruvananthapuram, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2633/18/25]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009: -

- (i) (a) Annual Report of the Central University of South Bihar, Gaya, Bihar, for the year 2023-24.
- (b) Annual Accounts of the Central University of South Bihar, Gaya, Bihar, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 2634/18/25]

- (ii) (a) Fifteenth Annual Report of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2022-23.
- (b) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Vishwavidyalaya.

[Placed in Library. See No. L. T. 2635/18/25]

- (iii) (a) Sixteenth Annual Report of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2023-24.
- (b) Review by Government on the working of the above Vishwavidyalaya.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2636/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia Islamia, Act, 1988: -

(a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2023-24.

(b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2637/18/25]

(C) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Mizoram University Act, 2000: -

(a) Annual Report of the Mizoram University, Aizawl, for the year 2022-23.

(b) Annual Accounts of the Mizoram University, Aizawl, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2437/18/25]

(D) (1) A copy (in English and Hindi) of the Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, Meghalaya, for the year 2023-24, and the Audit Report thereon, under sub-section (4) of Section 29 of the Central Universities Laws (Amendment) Act, 2008.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2428/18/25]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017: -

(i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Indore, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2638/18/25]

(ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Nagpur, Maharashtra, for the year 2023-24, together with the

Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2639/18/25]

(iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Ranchi, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 2640/18/25]

(iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Sirmaur, Himachal Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2641/18/25]

IV. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988: -

(a) Annual Report and Accounts of the Auroville Foundation, Villupuram, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2642/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the Indira Gandhi National Open University Act, 1985: -

(a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2023-24.

(b) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 2643/18/25]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

(C) (1) A copy (in English and Hindi) of the Annual Accounts of the University of Delhi, for the year 2023-24, and the Audit Report thereon, under sub-section (3) of Section 39 of the Delhi University Act, 1922.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2644/18/25]

V. (1) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2645/18/25]

- (ii) (a) Annual Report and Accounts of the National Institute of Advanced Manufacturing Technology (NIAMT), Ranchi, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2646/18/25]

- (iii) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2647/18/25]

- (iv) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), (Southern Region), Chennai, Tamil Nadu for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2648/18/25]

- (v) (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration (NIEPA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2649/18/25]

- (vi) (a) Annual Report of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Dayalbagh Educational Institute, Agra, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2650/18/25]

- (vii) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2023-24 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2651/18/25]